IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

C.P. No. 104(ND)/2016

IN THE MATTER OF:

M/s. Shakuntala Devi Golyan & Anr. .....**Petitioners**
v.
M/s. Crocus Chattels Pvt. Ltd. & Ors. .....**Respondents**

SECTION : UNDER SECTION 241-242

Order delivered on 12.01.2018

Coram:
CHIEF JUSTICE (Retd.) M.M. KUMAR
Hon'ble President

R. Varadharajan
Hon'ble Member (J)

For the Petitioner(s): **Ms. Ranjana Roy Gawai, Ms. Vasudha Sen and Ms. Sreenita Ghosh, Advocates**

For the Respondent(s):

ORDER

For order, see C.P. No. 102(ND)/2016

12.01.2018
Vineet